

DIVISION BENCH
COURT - II

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/130(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	ABHI VINIMAY PRIVATE LIMITED VS REGISTRAR OF COMPANIES KOLKATA WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Subhankar Chakraborty, Adv.] For Applicant
Mr. Shounak Chanda, Adv.
Mr. Saptarshi Bhattacharjee, Adv.
Mr. Syani Gupta, Adv.

ORDER

1. Ld. Counsel for the Applicant present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. Post this matter on **02.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH